

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 5th DECEMBER, 2022, 10:30 A.M.

CP (IB) No. 44/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Industrial Promotion & Investment Corporation of Odisha Ltd. -Vs- Ores Ispat Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. CMA CS S. S. SONTALIA
Mr. CMA ARUP KUMAR BISHOI

For Respondent (s)

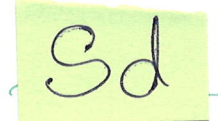
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ORDER

Ld. Counsel Mr. S. S. Sonthalia appears on behalf of the petitioner/financial creditor. Submits that due to non-availability of certain documents, reply affidavit could not have been filed till date. Seeks 10 days' time to file the same. In consideration of submissions, time to file reply affidavit is enlarged by 10 days. Copies thereof shall be served on the counsel on record for the other side. Respondent to note that this is a final opportunity given to file reply affidavit and in case of any default, their right to file the same shall stand forfeited. List the matter on 02.01.2023.



Satya Ranjan Prasad
Member (Technical)



P. Mohan Raj
Member (Judicial)